Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

DFR No. 1475 of 2011(Execution Petition) in Appeal No. 141 of 2009

Dated: 9th January, 2012

Present Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corpn. Ltd. ...Petitioner

Versus

H.E.R.C. & Ors.Respondents

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

ORDER

After having failed to convince this Tribunal about the maintainability of this petition, the learned counsel for the Petitioner at the end seeks permission to withdraw the Execution Petition.

Permission is granted. Accordingly, the Execution Petition is dismissed as withdrawn. It is open to the Petitioner to seek appropriate remedy before the appropriate Forum.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson